

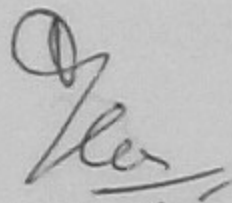
(1)

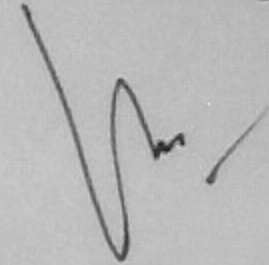
M.A. No. 544/07 in
O.A. No. 242/07

12.03.2007

Hon. Mr. Justice Khem Karan, V.C.
Hon. Mr. K.S. Menon, A.M.

Shri Pankaj Lal Counsel for the applicants prays that this O.A. may be dismissed as withdrawn to file fresh as there are some formal defects. So, the O.A. is dismissed as withdrawn with liberty to file fresh O.A.


A.M.


ve.

(1)